Preventing incidents of violence in hospitals

2334. DR. SANTANU SEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware of the increasing incidents of violence against doctors and hooliganism in healthcare delivery sectors;

(b) if so, the steps taken by Government to tackle the problem;

(c) whether Government intends to bring in a Central Medicare Act to declare hospitals as safe zones and provide security to doctors, if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (d) Yes. An Inter-Ministerial Committee was constituted by the Ministry of Health and Family Welfare to examine various issues including violence against doctors as raised by Indian Medical Association (IMA).

Since, Health is a State Subject, therefore, Ministry of Health and Family Welfare circulated a copy of the draft Act *i.e.* "The Protection of Medical Service Persons and Medical Service Institutions (Prevention of Violence and Damage or Loss of property) Act, 2017" provided by IMA to all States/UTs Governments and requested them to either consider a specific legislation as per the draft Act or to enforce the provisions of the existing Act, if any, strictly.

Budgetary allocation for NHPs in current fiscal year

2335. SHRI G. C. CHANDRASHEKHAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the proposed National Health Protection Scheme; and

(b) whether Government plans to launch the scheme this fiscal year and details of budgetary allocation made in the current fiscal for the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) The Government has approved launch of Ayushman Bharat National Health Protection Mission (AB-NHPM) to provide health assurance/insurance of \gtrless 5.00 lakh per family per year to over 10 crore poor, deprived rural families and identified occupational categories of

urban families as per the Socio-economic Caste Census (SECC) (approx. 50 crore individuals). The Rashtriya Swasthya Bima Yojana (RSBY) beneficiary families which are not in SECC data base are also entitled for benefit under AB-NHPM.

Government has approved the launch of AB-NHPM during 2018-19. The funds allocated for Rashriya Swasthya Bima Yojana/Ayushman Bharat National Health Protection Mission for 2018-19 are ₹ 2000 crores.

Overall decline in contraceptive usage

2336. SHRIMATI VANDANA CHAVAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the steps being taken by Government to address the high unmet needs of family planning in India, especially for the age group of 15-24 years old;

(b) whether it is a fact that abortions are being used as proxy for contraception in India, if so, the remedial action proposed to be taken by Government in this regard;

(c) if not, the reasons for the overall reduction in modern contraceptive usage, as per National Family Health Survey (NFHS) III and IV; and

(d) whether Government plans to introduce long-term contraceptive subdermal implants, if so, the details thereof, if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) The details of steps taken by Government to address the high unmet need for Family Planning in India for women in reproductive age group including 15-24 years old is given in the Statement (*See* below).

(b) Pregnancy termination/abortion care is provided to women for various defined indications under the Medical Termination of Pregnancy (MTP) Act, 1971. One of these indications is contraceptive failure. However, there are other medical and social indications because of which women get their pregnancy terminated. The Government provides post abortive contraceptive methods in public health facilities to prevent further pregnancy.

(c) The Family Welfare Programme in India is voluntary in nature, which enables couples to choose and adopt a Family Planning method, as per their choice, in accordance with their reproductive rights.

(d) The Government has no plans at present to introduce long term contraceptive subdermal implants since the product is is not yet approved for commercial use by Drug Controller General of India (DCGI).